

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 317/2012

M/S HITECH CARBON LTD.
(NOW KNOWN AS SKI CARBON BLACK (INDIA)
PVT LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(AN OFFICE REPORT FOR DIRECTION ALONGWITH I.A.NO.2/2017
(APPLICATION FOR DE-TAGGING) IS TO BE LISTED and IA
No.109658/2017-I/A FOR CHANGE OF THE NAME OF THE PETITIONER)

Date : 30-10-2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Appellant(s) Mr. Pawanshree Agrawal, AOR

For Respondent(s) Ms. Shalini Kumar, Adv.
Mr. Vinay Garg, Adv.
Mr. Ravi Prakash Mehrotra, AOR
Mr. Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 2 of 2017 - As the appellant does not want to
press, the application for de-tagging shall stand dismissed.

I.A. No. 109658 of 2017 - Application for change of name
of appellant is allowed.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(SHARDA KAPOOR)
ASST.REGISTRAR